

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 261/Chd/Pb/2017

In the matter of:

Gurpreet Kaur ...Petitioner

Versus.

M/s Jorawar Engineering and Foundry Forge Pvt. Ltd. & Ors. ...Respondents

Present: Mr. Vaibhav Sahni, Advocate for the petitioner
None for respondents.

Learned counsel for the petitioner seeks time to make compliance of the previous order dated 23.11.2017. Adjourned to 15.01.2018. Last opportunity is granted to make compliance at least three days before the date fixed.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 08, 2017

arora